

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR.JUSTICE K.VINOD CHANDRAN  
&  
THE HONOURABLE MR.JUSTICE C. JAYACHANDRAN

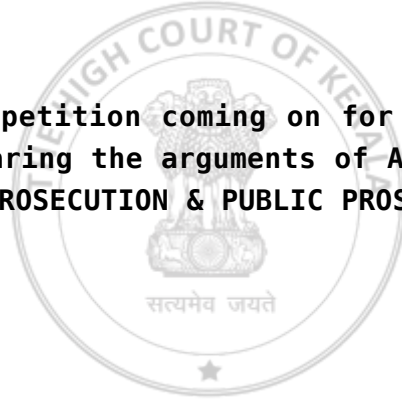
Tuesday, the 2<sup>nd</sup> day of November 2021 / 11th Karthika, 1943  
WP(C) NO. 23838 OF 2021(R)

"APPOINTMENT OF PUBLIC PROSECUTORS"  
SUO MOTU WRIT PETITION INITIATED BY THE HIGH COURT.

**RESPONDENTS:**

1. STATE OF KERALA, REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM-695 001.
2. THE SECRETARY TO GOVERNMENT, HOME DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM-695 001.
3. THE SECRETARY TO GOVERNMENT, SOCIAL JUSTICE DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM-695 001.
4. THE REGISTRAR GENERAL, HIGH COURT OF KERALA, ERNAKULAM-682 031.
5. THE REGISTRAR (DISTRICT JUDICIARY), HIGH COURT OF KERALA, ERNAKULAM-682 031.

This Suo Motu writ petition coming on for admission upon perusing the petition and upon hearing the arguments of ADVOCATE GENERAL for R1 & R3, DIRECTOR GENERAL OF PROSECUTION & PUBLIC PROSECUTOR for R2, the court passed the following :



P.T.O.

K.VINOD CHANDRAN & C.JAYACHANDRAN, JJ.

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W.P. (C) No.23838 of 2021 [R]  
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Dated this the 2<sup>nd</sup> day of November, 2021

O R D E R

Learned Advocate General takes notice for respondents 1 & 3. Learned Director General of Prosecution and learned Public Prosecutor take notice for the 2<sup>nd</sup> respondent.

2. The Registrar General shall appoint a Counsel for the purpose of assisting the Court and representing respondents 4 & 5. The Registrar General shall also get instructions from the Principal District Judges [PDJs] of the various Districts, specifically on the consultation made with the PDJs and the selection carried out as also the practices followed now in the appointment of Public Prosecutors and Special Prosecutors for conduct of Criminal and POCSO cases in the various Districts.

3. Response to the petition to be placed on record within two months.

Post after two months.

Sd/-

K.VINOD CHANDRAN, JUDGE

Sd/-

C.JAYACHANDRAN, JUDGE

sp/02/11/2021